COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

Appeal No. 172 of 2016

Dated: 22nd September, 2017

In the matter of:

Madhya Pradesh Power Management Co. Ltd. Appellant(s)

Sasan Power Ltd. & Ors. Respondent(s)

<u>ORDER</u>

Adjourned to 27.09.2017.

PPS/Court Master